

**NATIONAL COMPANY LAW TRIBUNAL**  
**AMARAVATI BENCH**  
**(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 95/9/AMR/2020
NAME OF THE COMPANY	Vijay Nirman Company Pvt Ltd.
NAME OF THE PETITIONER(S)	Infraprime Logistics Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Nirman Company Pvt Ltd.
UNDER SECTION	9

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 13.08.2021.

SD/-  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**